

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R B. S U D H E E N D R A K U M A R

Petition(s) for Special Leave to Appeal (Civil) No(s).2 7 4 7 / 2 0 0 7

P E P S U R O A D T R A N S P O R T C O R P .

Petitioner(s)

V E R S U S

R A W E L S I N G H

Respondent(s)

(With prayer for interim relief and office report)

Date: 09/ 0 7 / 2 0 0 7 This Petition was called on for hearing today.

For Petitioner(s)

Mr. K. K. Mohan,Adv.

For Respondent(s)

Mr. Rajeev Singh, Adv.

Ms. Sunita Singh, Adv.

Ms. Ranjan a Nar ay an, Adv.

Ms. Shefali Jain, Adv.

Mr. Rajesh Pr a s a d Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

Two weeks' time is granted to file counter affidavit, as prayed for.

List again on 17. 8. 2 0 0 7 .

(B. Sudheendr a Ku m a r)
Registrar